12.04 hrs

Message From Rajya Sabha and Bill as Amended by Rajya Sabha-laid

SECRETARY GENERAL: Sir, I have to report the following message received from the Secretary General of Rajya Sabha:-

?I am directed to inform the Lok Sabha that the Railways (Amendment) Bill, 2024, which was passed by the Lok Sabha at its sitting held on the 11th December, 2024, has been passed by the Rajya Sabha at its sitting held on the 10th March, 2025, with the following amendments:-

ENACTING FORMULA

1. That at page 1, line 1, *for* the words, ?Seventy-fifth?, the words ?Seventy-sixth? be *substituted*.

CLAUSE 1

2. That at page 1, line 3, *for* the figure, ?2024?, the figure, ?2025? be *substituted*.

CLAUSE 3

- 3. That at page 2, line 30, *for* the figure, ?2024?, the figure, ?2025? be *substituted*.
- 4. That at page 2, line 35, *for* the figure, ?2024?, the figure, "2025" be *substituted*.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that the concurrence of the Lok Sabha to the said amendments be communicated to this House.?

Sir, I lay on the Table the Railways (Amendment) Bill, 2024, as passed by Lok Sabha and returned by Rajya Sabha with amendments.
